

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No.1781
TO BE ANSWERED ON 13.12.2023**

INCREASING MPLAD FUNDS

1781. SHRI HEMANT TUKARAM GODSE:

SHRI RAVINDRA KUSHWAHA:

SHRI M. BADRUDDIN AJMAL:

SHRIMATI DELKAR KALABEN MOHANBHAI:

ADV. A.M. ARIFF:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has reviewed the functioning of the MPLAD Scheme across the country and if so, the details thereof;

(b) whether a demand for increasing the amount of MPLAD fund has been made continuously by Members of Parliament because five crore per annum is a very meager amount for an MP constituency and if so, the details thereof;

(c) whether the Government is considering to increase the MPLAD fund from Rs. 5 crore to Rs.10 crore provided to each MP to complete development works in his/her constituency in view of increase in the cost of building material and wage hike of skilled and unskilled labourers and to fulfill other social responsibilities and if so, the details thereof;

(d) whether this ministry has ever sent any proposal to Finance Ministry to increase the amount of MPLAD and if so, the details thereof and if not, the reasons therefor;

(e) the time by which the Government proposes to take a decision in this regard; and

(f) the details of MPLAD funds earmarked, sanctioned and utilised from Financial Years, 2019-20 to 2021-22?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

(a) Yes, Sir. The Ministry conducted a Third-Party Physical Evaluation of the MPLADS works completed during the period 01-04-2014 to 31-03-2019, in 216 districts across the country. The Evaluation was done in the year 2021 and the agency submitted final report on 31-8-2021.

(b) to (e) The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of entitlement of funds, following due process in consultation with Ministry of Finance.

(f) Statement showing the details of MPLAD funds earmarked, sanctioned and utilised from Finance Years, 2019-20 to 2021-22 are enclosed (Annexure-I)

Annexure-I

{Annexure referred to in part (f) of Reply to Lok Sabha Unstarred Question No. 1781 for answer on 13.12.2023}

Table: The details of MPLAD funds earmarked, sanctioned and utilised

₹ in crore

| S.No. | Financial Year | Earmarked | Sanctioned | Utilised** |
|--------------|-----------------------|------------------|-------------------|-------------------|
| 1 | 2019-20 | 3950 | 3640.00 | 2491.49 |
| 2 | 2020-21 | 0* | 1107.50 | 2041.61 |
| 3 | 2021-22 | 2630* | 1729.50 | 1439.38 |

* In view of Covid-19 pandemic, the MPLAD Scheme (MPLADS) was non-operational for two financial years 2020-21 and 2021-22 (partly till 9-11-2021) and budgetary allocation was placed at the disposal of the Ministry of Finance for managing the health and adverse impacts of Covid-19 on the society. However, on the receipt of the allotment of Rs. 2,200 Crore from Department of Expenditure (DoE) on 16.03.2021, the Division released pending instalments to the tune of Rs.1107.5 crore for the FY 2019-20 and previous years in the last week of March 2021. During the FY 2021-22, the Scheme was restored w.e.f. 10-11-2021 and the Division released instalments to the tune of Rs.1729.5 crore against the allocation of Rs.2,630 crore in RE-2021-22.

** 1. The fund utilised also includes the utilisation for the works sanctioned for the previous years.
2. The data is as reported by Nodal District Authorities on the MPLADS Portal.
